

04.05.2017

Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Smt. P. Gopinath, Member (Administrative)

App : Sri SAH Rizvi
Resp : Sri Rajesh Katiyar

Counsel for the applicant has filed application for taking CA on record. CA taken on record alongwith judgement dated 08.03.2017 passed in case Service Bench No. 1326 of 2007.

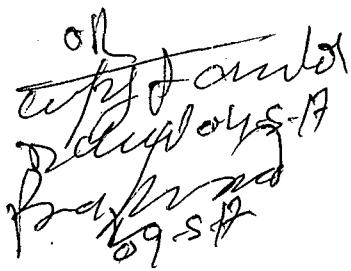
The present contempt proceedings have been initiated for alleged non compliance of the judgement dated 03.04.2017 passed in O.A No. 299/2006. The aforesaid judgement of the Tribunal was challenged before the Hon'ble High Court at Lucknow Bench. The judgement of this Tribunal has been substituted/ modified vide order dated 08.03.2017.

In the above circumstances, the present contempt proceedings do not survive and proceedings dropped.

(P. Gopinath)
Member (A)


(Justice Permod Kohli)
Chairman

RK


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